

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 104
CA(CAA)/49/ND/2024

IN THE MATTER OF:

Oprk Ferro Alloys Private Limited And Almet ... Applicant
Alloys India Pvt Ltd

Under Section 230-232 of the Companies Act, 2013.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Mr. Chander Kant, Mr. Nikhil Malhotra, Adv.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the applicant is present physically. We have heard the submissions made by Learned Counsel for the applicant. Order reserved.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)